की मनुभाई काह : सैट्रल कोग्रापरेटिव एकट के नीचे जो बोर्ड हैं उस पर इसको चलाने की जिम्मेदारी हैं।

Adult Civilian Training Centre

*640. Shri Supakar: Will the Minister of Labour and Employment be pleased to state the progress made so far in the opening of an Adult Civilian Training Centre at Rourkela in Orissa?

The Deputy Minister of Labour (Shri Abid Ali): The receipt of the proposal from the State Government is awaited

Shri Supakar: May I know for how long this matter has been pending with the State Government?

Shri Abid Ali: For some months

Shri Supakar: May I know whether this proposal was started as long ago as two years?

Shri Abid Ali: Not two years, but I think it was by the end of 1955 All preliminaries have been completed, estimates have been made and the building will start during this current financial year All preliminaries have been completed but some formalities are to be gone through for which the State Government is being consulted

Shri Supakar. Is it not the duty of the Central Government to go with the construction of this project?

Shri Abid Ali: This will be done by the State Government

State Trading Corporation of India (Private) Ltd.

*641. Pandit D. N. Tiwari: Will the Minister of Commerce and Industry be pleased to state

- (a) the total business done by the State Trading Corporation of India (Private) Ltd during 1956-57;
- (b) the profit earned by the Corporation:

- (c) the total expenditure made by the Corporation, and
- (d) the capital investment made upto the 31st March, 1957?

The Minister of Commerce (Shri Kanungo): (a) Rs 436 crores

- (b) and (c) The accounting year of the Corporation will close on the 30th June, 1957 The balance sheet will be drawn up only after that date.
 - (d) Rs 1 crore

Pandit D N. Tiwari: 'May I know whether besides internal trade this Corporation is taking up overseas trade also and, if so, in what commodities and how much foreign exchange it has earned?

Shri Kanungo: Their trade is mostly external and the lines they have been working on are iron ore, manganese ore, chrome ore, coffee, textiles, hides and skins, shoes, essential oils, edible oils, handicrafts and various other things

Pandit D. N. Tiwari: I understand that the State Trading Corporation has taken up the trade in cement and iron also May I know what organisation it has set up at provincial and district levels so that the consumers may get cement easily, because I find that there are great difficulties in consumers getting cement

The Minister of Industry (Shri Manubhai Shah): As I have told the hon House on a number of occasions, we have not disturbed the existing trade channels for the distribution of cement. They are in tact as they were in the past, excepting that the rationalised distribution now is much more efficient and much more profitable.

Shri R Ramanathan Chettiar: May I know whether Government will seriously consider the question of taking in the distribution of iron and steel and the pipe materials in view of the malpractice practised by the Control Stock-holders' Association day in and day out?

Shri Manubhai Shah: As the hon. Member already knows, the iron and steel control distribution is already in the hands of the Government.

Shri R. Ramanathan Chettiar: I would like to point out to the hon Minister that iron and steel control is there, but the Control Stockholders' Association distribute the iron and steel materials, and I am sure it would have come to the knowledge of the Government that malpractices are practised by the Control Stock-holders' Association In view of that fact, may I know whether Government will seriously consider the question of taking over the distributive trading in regard to iron and steel and the pipe materials?

Shri Manubhai Shrh: Without contradicting the hon Member, I may submit that the distribution is done against actual permits issued by the State Governments, and the main quota for the SPI and PDI qualities are given by the Ministry itself. So, there are very few chances of any type of such practices occurring. It is a fact that because of the shortage of steel there is a little difficulty experienced by the users in actual practice.

Dr. K. B. Menon: May I know whether the State Trading Corporation has received any application from cooperative societies to be appointed as agents and whether it is the policy of the Government to have co-operatives as their agents?

Shri Manubhai Shah: If the question is only related to iron and steel or cement, the answer is, we generally give preference to the co-operative societies, but the function of the State Trading Corporation to which the hon Member referred is far larger than the distribution of steel or cement.

Report of Delegation to China

*642. Shri S. N. Dwivedy: Will the Minister of Planning be pleased to state:

(a) whether the delegation headed

by Shri R. K. Patil which visited China has submitted its report; and

(b) if so, what steps are proposed to be taken on the basis of this report?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes Sir. The report will be published shortly.

(b) The recommendations and suggestions in the report will be soon considered by the Planning Commission

Shri S. N. Dwivedy: May I know when this report was submitted to the Government?

Shri S. N. Mishra: Finally, the report was submitted by the middle of April.

Shri S. N Dwivedy: In view of the importance given to the co-operative movement, may I know why there is delay in the publication of this report?

Shri S. N. Mishra: I do not think that there has been any delay because the report, as I just said, was presented to the Planning Commission by the middle of April, finally

Shri S. N. Dwivedy: Is it a fact that there are some dissenting notes with which the Chairman, the leader of the delegation, was not in agreement? There were some dissenting notes submitted by some members

Shri S. N. Mishra: There is a minute of dissent, and that means that there has been some disagreement and it is not in agreement in certain respects with the main report with which the Leader is identified

श्री भक्त वर्धन करायह मत्य है के इस डेलीगेशन में जो भी कई कोश्र प्रेटन मूबसेंट के प्रसली कार्यकर्ती थे उहाने प्रपत्ने मतब्य की टिप्पणिया प्रकत की हैं और क्या उन के विचारों पर भी हान दिया जायेगा?